

**THE UNIT OF M/S. SRI AMMAN SILVER WORKS- SILVER LAMP UNIT LOCATED AT NO 136, KO.SU.MANI STREET, PERIYAR NAGAR, VYASARPADI, CHENNAI - JOINT COMMITTEE REPORT SUBMITTED AS PER THE ORDER OF THE HON'BLE NGT (SZ) IN O.A.NO.237 OF 2021 (SZ) ORDER DATED 29/11/2021 & 28/02/2022.**

It is respectfully submitted that the Ko.Su.Mani street Peoples represented by Mr.B.Sidhardhan residing at Periyar Nagar, Vyasarpadi, Chennai 600039 filled the application before the Hon'ble NGT (Sz) in O.A.No.237 of 2021 with the prayer directing the 6<sup>th</sup> respondent to shut down the Silver factory situated at No 136, Ko.Su.Mani Street, Periyar Nagar, Vyasarpadi, Chennai 600039 in the residential area and to relocate to some other industrial area and thus render justice.

It is respectfully submitted that the Hon'ble NGT (SZ), Chennai vide OA No 237 of 2021 order dated 29/11/2021 has directed to appoint the Joint Committee comprising of 1) a Senior Officer from Greater Chennai Corporation (GCC) as Deputed by the Commissioner and 2) District Environmental Engineer, TNPCB of the respective area to inspect the area in question and submit a factual as well as action taken report if there is any violation found and directed the Committee to ascertain as to whether

- i. The 6<sup>th</sup> respondent is having the necessary permission/consent from the concerned authorities under the Municipal Laws as well as under the environmental Laws,
- ii. Any pollution of air, water and noise pollution is being caused on account of the operation of the 6<sup>th</sup> respondent unit as alleged,
- iii. The pollution control mechanism provided are sufficient to mitigate the circumstances if not, what is the nature of further steps to be taken by them to mitigate the same.
- iv. Such an activity is permissible in the residential area if not, what is the nature of action taken by them for running such unit in that area
- v. If there is any violation as well as damage has been caused to the environment, then, the committee is also directed to assess the environmental damage and the compensation as directed to be assessed by this Tribunal in the cases of violation of environmental laws.

Further, it is submitted that the Hon'ble NGT (SZ), Chennai vide OA No 237 of 2021 order dated 28/02/2022 has directed the Joint Committee as well as Pollution Control Board to file the respective reports to tribunal on or before 25.03.2022.

In this connection, it is respectfully submitted that the official of the Greater Chennai Corporation nominated by the Zonal Health officer, Zone-4 of Greater Chennai Corporation and the District Environmental Engineer, TNPCB, Arumbakkam, Chennai inspected the unit owned by Mr.Parthiban located at No 136, Ko.Su.Mani Street, Periyar Nagar, Vysarpadi, Chennai 600039 on 18.03.2022 and observed the followings;

1. During inspection, the unit was under operation.
2. The unit of M/s. Sri Amman Silver Works., is making Silver lamps (Silver Kuthuvilakku) by processing the outsourced silver sheet rolls by cutting, shaping and designing through Job works in lathes followed by gas welding. Polishing has not been carried out in the premises. The designed lamps were being sent to the Jewelry making units for further polishing and for sale. Silver melting is not carried out by the unit.
3. The sewage generated from the unit is disposed through CMW/SSB sewer line.
4. No trade effluent generation from the unit.
5. During inspection, no obnoxious smoke / emission or noises were observed.
6. The unit has obtained license of Greater Chennai Corporation under section 287 of **CCMS** Act 1919 bearing license No 04-044-02346/2021-22 dated 04.01.2021 valid up to 31.03.2021 and subsequently renewed up to 31.03.2022 in the Trade name of Amman Silver Works.
7. The unit has obtained license from the department of Fire and Rescue Services under Tamil Nadu Fire Service Act 1985
8. The unit is surrounded by residents in the eastern, western, northern and southern side.
9. The unit is employing 7 number of workers/day and carrying out work in the day time only.
10. As per the B.P. No. 6 dated 02.08.2016 – Re categorization of Industries, the unit's activity does not comes under the purview of consent of the Tamil Nadu Pollution Control Board.

Further, it is submitted that in view of the order of the Hon'ble NGT (SZ), Chennai in OA No 237 of 2021 order dated 29/11/2021 & 28/02/2022, it is submitted that the Ambient Air Quality Survey (AAQ) and the Ambient Noise level survey (ANL) were conducted in the unit premises and the complainant house on 18.03.2022 during the day time by District Environmental Laboratory, Tamil Nadu Pollution Control Board, Manali.

It is respectfully submitted that the result of analysis of ambient air quality survey conducted in the front side of the unit area and the back side of the complainant house revealed that all the analysed parameters are within the NAAQ standards prescribed and the result of analysis of ambient Noise level survey conducted in the vicinity of the unit revealed that the noise level (Leq\*) was within the Standards prescribed by the Board.

**Report of Ambient Noise Level (ANL) Survey & Ambient Air Quality (AAQ) Survey- M/s.  
Sri Amman Silver Works**

S.No	Location	Noise Level dB(A)			Ambient Noise Level standards for Residential Use Zone					
		Operation Leq	Not in Operation Leq							
1	Near Complainant house front side	53.5		49.0	Day time- 55 dB(A) (6.00 am-10.00 p.m)					
2	Near working area main gate	52.6		48.6	Night time- 45 dB(A) (10.00 p.m. - 6.00 a.m)					
3	Near Complainant house backside	53.1		48.7						
4	Near working area left side	54.6		50.1						
S.No	Location	Direction	NAAQ Standards ( $\mu\text{g}/\text{m}^3$ )							
			P.M <sub>10</sub> $\mu\text{g}/\text{m}^3$	P.M <sub>2.5</sub> $\mu\text{g}/\text{m}^3$	Sox $\mu\text{g}/\text{m}^3$	NOx $\mu\text{g}/\text{m}^3$	P.M <sub>10</sub>	PM <sub>2.5</sub>	SO <sub>x</sub>	NO <sub>x</sub>
1	Front side of the working area	W	32	10	8	12	100	60	80	80
2	Back side of the complainant house	S	25	6	6	9				

It is respectfully submitted that the Hon'ble NGT(SZ) shall pass any order as deemed to fit in view of the facts and circumstances of the case.

*Vai mutha v*  
Dr. V. Saisudha 25/3/22

Zonal Health Officer

Zone-4

Greater Chennai Corporation

*R. Umairajaram*  
Dr. R. Umairajaram, 24/3/2022

District Environmental Engin

TNPCB, Chennai